

Before The Hon'ble National Green Tribunal

Eastern Zone Bench, Kolkata

Execution Application No. 02/2025/EZ

In

Appeal No. 24/2023/EZ

Mohammad Ilyas & Anr.

Applicant(s)

Versus

State of Jharkhand & Ors.

Respondent(s)

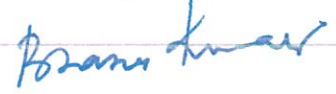
Supplementary Show Cause on behalf of Member Secretary, State  
Level Environment Impact Assessment Authority (SEIAA),  
Jharkhand.

INDEX

<u>Sl. Nos.</u>	<u>Particular of papers</u>	<u>Page Nos.</u>
1. Annexure-R/5	A copy of the corrigendum as contained in memo no. 614, dated 01.03.2025	4

Date: 01/02/2015

Place: Ranchi



Bhanu Kumar, Advocate

(Counsel for SEIAA, Jharkhand)

Mob. No. 9835014952



Through - Ashok Kumar, Secy  
J 2871/103  
1/3/25.

Before The Hon'ble National Green Tribunal  
Eastern Zone Bench, Kolkata

Execution Application No. 02/2025/EZ

In

Appeal No. 24/2023/EZ

Mohammad Ilyas & Anr.

Applicant(s)

**Versus**

State of Jharkhand & Ors.

Respondent(s)

**Supplementary Show Cause on behalf of Member Secretary, State Level Environment Impact Assessment Authority (SEIAA), Jharkhand.**

I, Ashok Kumar, son of Late Rajendra Kumar, presently posted as Ex-Officio Member Secretary in the State Level Environment Impact Assessment Authority (hereinafter called SEIAA), Jharkhand, Ranchi do hereby solemnly affirm and state as follows:-

1. That at the very outset, this deponent tenders unqualified and unconditional apology for any inconvenience caused to this Hon'ble Tribunal on account of any act of omission and commissions

on behalf of this deponent caused due to inadvertence.

2. That this deponent has got highest regards for the order and directions passed by this Hon'ble Tribunal and he cannot imagine even in his dream to disobey and violate the order and direction of this Hon'ble Tribunal.
3. That the present supplementary show cause is being filed in compliance of order dated 28.02.2025 passed by this Hon'ble Tribunal in the instant case in reference to averments made in para 11 of the show cause filed on behalf of this deponent on 26.02.2025.
4. That it is stated that vide memo no. 614, dated 01.03.2025 a corrigendum has been issued and the last para contained in letter dated 15.10.2024 has been withdrawn and deleted.

A copy of the corrigendum as contained in memo no. 614, dated 01.03.2025 is annexed herewith and marked as **Annexure-R/5**.

5. That in view of the statements and submissions made in the foregoing paragraphs of the instant supplementary show cause this Hon'ble Tribunal may kindly be pleased to accept the present supplementary show cause and this deponent





सत्यमेव जयते

राज्य स्तरीय पर्यावरण समाघात निर्धारण प्राधिकरण, झारखण्ड

State Level Environment Impact Assessment Authority, Jharkhand

पोधशाला परिसर, धुर्वा बस स्टैण्ड के समीप, पो0+थाना-धुर्वा, राँची झारखण्ड, 834004

ई-मेल. msseiaa.jhk@gmail.com; वेबसाइट. www.jseiaa.in

ANNEXURE-R/5

14

शुद्धि पत्र

सदस्य सचिव, SEIAA, झारखण्ड द्वारा श्री अरुण कुमार लाडिया, पिता : स्व० विश्वनाथ प्रसाद, ग्राम : टुण्डी, पोस्ट + थाना : गिरिडीह, जिला : गिरिडीह – 815301, झारखण्ड को माननीय राष्ट्रीय हरित न्यायाधिकरण, पूर्वी बेंच, कलकत्ता द्वारा अपील सं० 24 of 2023/EZ Mohammad Ilyas & Ors Vs State of Jharkhand & Ors में दिनांक 23.08.2024 को पारित न्याय निदेश के अनुपालन में संबोधित पत्र संख्या 280, दिनांक 15.10.2024 में निहित अंतिम कंडिका "पुर्नआदेश पारित किये जाने तक इस कार्यालय के पत्रांक 319, दिनांक 22.12.2022 द्वारा प्रश्नगत परियोजना के पक्ष में निर्गत पर्यावरणीय स्वीकृति को abeyance में रखे जाने का निर्णय यथावत रहेगा" को माननीय राष्ट्रीय हरित न्यायाधिकरण, पूर्वी बेंच, कलकत्ता द्वारा उक्त वाद में दिनांक 28.02.2025 को पारित न्याय निदेश की कंडिका 4 के अनुपालन में पत्र निर्गत की तिथि यथा 15.10.2024 के प्रभाव से प्रत्याहृत (Withdraw) एवं विलोपित किया जाता है।

ह0/-

सदस्य सचिव,  
राज्य स्तरीय पर्यावरण समाघात निर्धारण प्राधिकरण,  
झारखण्ड, राँची।

ज्ञापांक : 614

दिनांक : 01.03.2025

प्रतिलिपि : श्री अरुण कुमार लाडिया, पिता : स्व० विश्वनाथ प्रसाद, ग्राम : टुण्डी, पोस्ट + थाना : गिरिडीह, जिला : गिरिडीह– 815301, झारखण्ड को सूचनार्थ प्रेषित।

सदस्य सचिव,

राज्य स्तरीय पर्यावरण समाघात निर्धारण प्राधिकरण,  
झारखण्ड, राँची।

14

14